

SPECIAL BENCH  
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1136(KB)2018  
IA(I.B.C)/648(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | CALCUTTA TRADING CENTER<br>VS<br>OTTO PROJECTS PRIVATE LIMITED |
| UNDER SECTION    | IBC UNDER SEC 9  |

**Appearance (via video conferencing/physically)**

Mr. Nirmalya Dasgupta, Adv. ] For the Liquidator  
Mr. Jitendra Patnaik, Adv. ]

**ORDER**

1. Ld. Counsel for the Liquidator present.

**2. IA(I.B.C)/648(KB)2024:**

- a. This application has been filed by the Liquidator seeking an extension of six months for the liquidation.
- b. Extension of six months liquidation period commencing from 14<sup>th</sup> April, 2024 to 13<sup>th</sup> October, 2024 is granted.
- c. Ld. Counsel is directed mandatorily to complete the entire process of liquidation before expiry of extended time.
- d. Thus, the IA is allowed and **disposed of** accordingly.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)